

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4820
ANSWERED ON:27.04.2005
PREPARATION OF DOSSIERS
Agarwal Shri Dharendra

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether dossiers on the character and conduct of senior officers of the Government are prepared;
- (b) if so, the rules thereof;
- (c) the purpose for which these are prepared;
- (d) whether the Government has conducted any review of rules regarding preparation of such dossiers;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): Yes, Sir. `The All India Services (Confidential Rolls) Rules, 1970` and the `Brochure on Preparation and Maintenance of Confidential Reports` and instructions issued thereunder provide for writing of confidential report by Reporting/Reviewing/Accepting Authorities on the character and conduct of senior officers of the Government.

(c): Annual Confidential Report dossiers on officers are prepared for the purpose of taking note of the strengths as well as shortcomings of officers.

(d) & (e): Review of these matters is a continuous exercise. The Government takes into account the experience gained, the issues that have arisen from time to time, suggestions and recommendations from various sources including expert Committees etc. before taking a view in the matter.

(f): Does not arise.